

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA

UNSTARRED QUESTION NO. 2125  
TO BE ANSWERED ON MARCH 15, 2017

HUDCO

No. 2125

SHRI GANESH SINGH:

Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Housing and Urban Development Corporation (HUDCO) has released funds for construction of hostels for students belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities;
- (b) if so, the State, project, Institution and amount-wise details of the last three years;
- (c) whether the HUDCO provides loan to Real Estate Sector and if so, the details of loans provided during the last three years, company, amount and interest-wise;
- (d) whether the HUDCO has committed negligence in providing loans to Real Estate Sector along with its recovery from them and if so, the details thereof; and
- (e) the details of construction contracts provided to HUDCO during the last three years along with its value?

ANSWER

THE MINISTER OF STATE FOR HOUSING AND URBAN POVERTY  
ALLEVIATION  
(RAO INDERJIT SINGH)

- (a)&(b): No particular scheme was sanctioned by HUDCO for construction of hostel for students belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. HUDCO has however sanctioned 14 schemes

pertaining to hostels for working women, sports academy, boys, officers etc. in Nagaland. List of hostels for students constructed/funded by HUDCO during last three years is enclosed at Annexure-I.

- (c) HUDCO provided loans for development of real estate projects till 20.3.2013, for both public and private sector. Consequent to a decision of the Board of Directors of HUDCO in its meeting held on 20.3.2013, loan assistance for real estate sector projects is being extended to only the Government or Public sector agencies.

Year-wise, company/organization-wise and interest-wise details of schemes are enclosed at Annexure-II.

- (d) No, Madam. HUDCO adopts a comprehensive method for appraisal of all projects by a multi member team of technical, financial and legal officers.
- (e) No construction contracts have been provided to HUDCO during the last three years.

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Annexure referred to reply of Lok Sabha Unstarred  
Question No. 2425 dt 15.03.2017.

Annexure-II

DETAILS OF THE LOAN SANCTIONED UNDER REAL ESTATE DURING FINANCIAL YEAR 2013-14

Sl. No.	Company/ Organisation	Name of scheme	Loan amount sanctioned (Rs. in lakh)	Applicable Interest Rate at time of sanction at fixed/ floating basis as opted by borrower (*)
1	Srinagar Development Authority, Jammu & Kashmir	Construction of Shehjar Apartments, Srinagar	6500.00	10.75
2	Hindustan Newsprint Ltd., Kerala	Construction of Resort, Kottayam	1900.00	10.30
3	Madhya Pradesh Finance Corporation, Madhya Pradesh	Programme Loan for funding various commercial real estate projects	10000.00	10.50
4	Haridwar Development Authority, Uttrakhand	Inderlok Housing Scheme Phase II, Haridwar	12500.00	10.50
			30900.00	

(\*) The releases are made in installments linked to progress in schemes and the rate of interest applied is that rate as applicable on actual date of particular release/ installment.



DETAILS OF THE LOAN SANCTIONED UNDER REAL ESTATE DURING FINANCIAL YEAR 2014-15

Sl. No.	Company/ Organisation	Name of scheme	Loan amount sanctioned (Rs. in lakh)	Applicable Interest Rate at time of sanction at fixed/ floating basis as opted by borrower (*)
1	Assam State Housing Board, Assam	Land Acquisition and Development at Guwahati	1500.00	11.00
2	Bihar State Tourism Development Corporation, Bihar	Renovation of Hotel Kautilya Vihar at Patna	2000.00	11.25
3	Chattisgarh Housing Board, Chattisgarh	Composite Housing Scheme at Atal Vihar Phase II	16641.64	10.75
4	Naya Raipur Development Authority, Chattisgarh	Take out Finance for Land Acquisition and Infrastructure Development	25000.00	11.00
5	Naya Raipur Development Authority, Chattisgarh	Additional Loan for Land Acquisition and Infrastructure Development	50000.00	11.00
6	HP Housing and Urban Development Authority, Himachal Pradesh	Development of plots at Nahan	800.00	11.00
7	Kothamanglam Municipality, Kerala	Construction of Market cum commercial Complex at Kothamanglam	400.00	11.25
8	Madhya Pradesh Financial Corporation, Madhya Pradesh	Programme loan for funding various commercial real estate projects	20000.00	11.25
9	Indian Railway Welfare Organisation, Maharashtra	Land Acquisition Scheme at Panvel, for residential complex	7200.00	11.00
10	Tourism Department, Govt. of Nagaland	Construction of Hotel Fira, Kohima	100.00	11.50
11	Finance Department, Govt. of Puducherry	Moderanisation of existing Abattoir in Attupatti	229.00	11.00
12	Nagar Palika, Deshnok, Rajasthan	Housing Scheme at Deshnok	3780.00	10.75
13	Mussoorie Dehradun Development Authority, Uttarakhand	Land Acquisition for Commercial Complex, Dehradun	9600.00	11.00
14	Nagar Palika Parishad, Chamoli, Uttarakhand	Construction of parking cum Commercial Complex, Chamoli	90.00	11.25
			137340.64	

(\*) The releases are made in installments linked to progress in schemes and the rate of interest applied is that rate as applicable on actual date of particular release/ installment.



DETAILS OF THE LOAN SANCTIONED UNDER REAL ESTATE DURING FINANCIAL YEAR 2015-16

Sl. No.	Company/ Organisation	Name of scheme	Loan amount sanctioned (Rs. in lakh)	Applicable Interest Rate at time of sanction at fixed/ floating basis as opted by borrower (*)
1	AP Capital Region Development Authority, Andhra Pradesh	Construction of Office Space at Guntur	9000.00	10.65
2	Dhemaji Town Committee, Assam	Construction of Weekly Market, Dabaka Town	112.00	10.75
3	Dhemaji Town Committee, Assam	Construction of Shopping Complex at Dhemaji Town	600.00	11.00
4	Howly Town Committee, Assam	Construction of Shopping Complex, Barpeta	250.00	10.65
5	Assam State Housing Board, Assam	Land Acquisition and Development at Jorhat	850.00	10.50
6	Bihar Housing Board, Bihar	Construction of Composite Housing Complex at Ara	10800.00	10.75
7	Goa Housing Board, Goa	Construction of New Market Complex, Porvorim	2000.00	11.00
8	Agriculture Produce Market Committee, Gujarat	Land acquisition for new market complex, Ahemdabad	32000.00	10.40
9	HP Housing and Urban Development Authority, Himachal Pradesh	Land Acquisition for development of Housing Colony, Shimla	3624.00	11.00
10	Corporation of Cochin, Kerala	Construction of Office Complex at Cochin	2000.00	10.65
11	Kerala Electronic Technology Park, Kerala	Development of Techno Park Phase III, Trivandrum	21500.00	11.25
12	Greater Ludhiana Area Development Authority, Punjab	Land Acquisition and development of Urban State, Ludhiana	35000.00	10.75
13	Municipal Council, Dholpur, Rajasthan	Development of Transport Nagar at Dholpur	600.00	11.25
14	Mussoorie Dehradun Development Authority, Uttarakhand	Composite Housing Scheme, Dehradun	6045.00	10.75
15	Mussoorie Dehradun Development Authority, Uttarakhand	Construction of Multi-level parking cum Commercial Complex, Dehradun	3500.00	10.65
			127881.00	

(\*) The releases are made in installments linked to progress in schemes and the rate of interest applied is that rate as applicable on actual date of particular release/ installment.



DETAILS OF THE LOAN SANCTIONED UNDER REAL ESTATE DURING FINANCIAL YEAR 2016-17  
(As on 31.12.2016)

Sl. No.	Name of agency	Name of scheme	Loan amount sanctioned (Rs. in lakh)	Applicable Interest Rate at time of sanction at fixed/ floating basis as opted by borrower (*)
1	Mangaldai Municipal Board, Assam	Construction of Shopping Complex, Mangaldai	950.00	10.65
2	Electronics Technology Park, Kerala	Construction of Shiriya Building Trivandrum	16759.00	10.65
3	Bangalore Development Authority, Karnataka	Construction of 6 Housing Projects	40000.00	9.95
4	Central Govt. Employees Welfare Housing Organisation, Punjab	Construction of Housing Project Phase II Mohali	1500.00	10.15
5	Urban Improvement Trust Board, Alwar, Rajasthan	Land Acquisition for Housing Colony at Alwar	2400.00	10.50
6	Chennai Corporation, Tamil Nadu	Construction of Multi Storied Commercial Building, Chennai	9604.30	10.75
7	Meerut Development Authority, Uttar Pradesh	Construction of Airport Enclave at Meerut	3740.75	10.15
8	Mussoorie Dehradun Development Authority, Uttarakhand	Construction of HIG Housing Scheme, Dehradun	7200.00	10.15
			82154.05	

(\*) The releases are made in installments linked to progress in schemes and the rate of interest applied is that rate as applicable on actual date of particular release/ installment.



Annexure to Form 30 in reply of Lok Sabha Unstarred Question No. 2125 Ar 15.03.2019

Annexure - I

LIST OF HOSTELS FOR STUDENTS CONSTRUCTED/FUNDED BY HUDCO DURING LAST 3 YEARS. FROM 01-APR-2013 TO 28-FEB-2017

SL. NO.	YEAR	SANCTION DATE	STATE	SCHEME NO.	PROJECT NAME	AGENCY	PROJECT COST	LOAN AMOUNT
1	2013-14	14-FEB-14	NAGALAND	20464	Adml. Works Women Hostel Dimapur College	DIRECTORATE OF HIGHER EDUCATION	19.67	17.00
2	2013-14	06-FEB-14	NAGALAND	20436	100 Bedded Boys Hostel, Kohima College	DIRECTORATE OF HIGHER EDUCATION	61.83	50.00
3	2013-14	06-FEB-14	NAGALAND	20441	50 Bedded Boys Hostel, Phak College Ph-I	DIRECTORATE OF HIGHER EDUCATION	56.68	50.00
4	2013-14	11-FEB-14	NAGALAND	20458	Hostel for Nag. Police Sports Academy	HOME DEPARTMENT, GOVT. OF NAGALAND	62.38	50.00
					TOTAL (2013-14)		200.56	167.00
5	2014-15	06-MAR-15	NAGALAND	20695	100 Bedded Boys Hostel Kohima College Ph-II	DIRECTORATE OF HIGHER EDUCATION	59.92	50.00
6	2014-15	06-MAR-15	NAGALAND	20696	50 Bedded Boys Hostel Phak College Ph- II	DIRECTORATE OF HIGHER EDUCATION	59.77	50.00
7	2014-15	13-MAR-15	NAGALAND	20719	Hostel for Sports Academy, Chumkedima Ph-III	HOME DEPARTMENT, GOVT. OF NAGALAND	84.95	75.00
8	2014-15	26-MAR-15	NAGALAND	20752	Constn of Boy's Hostel at MDSC,	YOUTH RESOURCES & SPORTS DEVELOPMENT	232.09	200.00
					TOTAL (2014-15)		436.73	375.00
9	2015-16	18-FEB-16	NAGALAND	20893	100 Bedded Boys Hostel Kohima College Ph-III	DIRECTORATE OF HIGHER EDUCATION	60.07	50.00
10	2015-16	02-FEB-16	NAGALAND	20877	Hostel for Sports Academy Ph-IV	HOME DEPARTMENT, GOVT. OF NAGALAND	62.45	47.00
11	2015-16	28-MAR-16	NAGALAND	20951	Site Dev for State Resource Centre-cum-Hostel Ph-I	STATE INSTITUTE OF RURAL DEVELOPMENT	117.85	100.00
12	2015-16	18-MAR-16	NAGALAND	20937	Boys Hostel at MDSC, Dimapur Ph-II	YOUTH RESOURCES & SPORTS DEPARTMENT	232.41	200.00
					TOTAL (2015-16)		472.78	397.00
13	2016-17	08-NOV-16	NAGALAND	21073	C/o 100 Bedded Boys Hostel, Kohima College Ph-IV	DIRECTORATE OF HIGHER EDUCATION	36.37	30.00
14	2016-17	08-NOV-16	NAGALAND	21072	50 Bedded Boys Hostel Phak College, Ph-IV	DIRECTORATE OF HIGHER EDUCATION	37.00	30.00
					TOTAL (2016-17)		73.37	60.00
					GRAND TOTAL		1183.44	999.00

(RS. IN LACS)